

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: September 14, 2006**

**No. 1587 /DR(S)/2006**

Sri **Jai Jai Ram(Pandey)**, Additional District & Sessions Judge, [Bulandshahar](#) to be Additional District & Sessions Judge/ Special Judge, [Bulandshahar](#) vice Sri Brijesh Chandra Saxena.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at [Bulandshahar](#) against the special court created for trying cases under the said Act.

**No. 1588 /DR(S)/2006**

Sri **Brijesh Chandra Saxena**, Special Judge/ Additional District & Sessions Judge, [Bulandshahar](#) to be Additional District & Sessions Judge, [Bulandshahar](#).

**No. 1589 /DR(S)/2006**

Pursuant to Government Office Memo No. 5974/II-4-06-3(2)/ 98 dated 6.9.2006 Sri **Gopal Shanker Pathak**, Additional District & Sessions Judge, [Bulandshahar](#) is appointed/ posted as Judicial Member, Trade Tax Tribunal, [Ghaziabad](#).

**No. 1590 /DR(S)/2006**

Sri **Om Prakash Tiwari**, Additional District & Sessions Judge, [Fatehpur](#) to be Additional District & Sessions Judge / Special Judge, [Fatehpur](#) vice Sri Mahesh Chandra Sharma.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at [Fatehpur](#) against the special court created for trying cases under the said Act.

**No. 1591 /DR(S)/2006**

Sri **Mahesh Chandra Sharma**, Special Judge/ Additional District & Sessions Judge, [Fatehpur](#) to be Additional District & Sessions Judge/ Special Judge, [Fatehpur](#) vice Sri Om Prakash Verma-II.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at [Fatehpur](#) in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1592 /DR(S)/2006**

Pursuant to Government Office Memo No. 5974/II-4-06-3(2)/ 98 dated 6.9.2006 Sri **Om Prakash Verma-II**, Special Judge/ Additional District & Sessions Judge, [Fatehpur](#) is appointed/ posted as Judicial Member, Trade Tax Tribunal, Bench –I, Agra.

**No. 1593 /DR(S)/2006**

Pursuant to Government Office Memo No. 5974/II-4-06-3(2)/ 98 dated 6.9.2006 Sri **Hari Krishna Dubey**, Additional District & Sessions Judge, **Fatehpur** is appointed/ posted as Judicial Member, Trade Tax Tribunal, **Lucknow**.

**No. 1594 /DR(S)/2006**

Pursuant to Government Office Memo No. 5974/II-4-06-3(2)/ 98 dated 6.9.2006 Sri **Abhai Kumar Gupta**, Additional District & Sessions Judge, Chandausi (**Moradabad**) is appointed/ posted as Judicial Member, Trade Tax Tribunal, Jhansi..

BY ORDER OF THE COURT,

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 221 / DR (S)/ 2006, Dated: Allahabad: September 14, 2006**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. Pramukh Sachiv, Kar Evam Nibandhan Vibhag, U.P.Shasan, Lucknow.
4. The Secretary, Niyukti Anubhag-4, U.P.Shasan, Lucknow with reference to Government Office Memo. No. 5974/II-4-06-3(2)/ 98 dated 6.9.2006.
5. The Chairman, Trade Tax Tribunal, Lucknow.
6. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
7. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
10. The District & Sessions Judges, **Bulandshahar**, **Fatehpur** & **Moradabad**.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

11. (i) Sri Gopal Shanker Pathak, Additional District & Sessions Judge, **Bulandshahar**
- (ii) Sri Om Prakash Verma-II, Special Judge/ Additional District & Sessions Judge, **Fatehpur**.
- (iii) Sri Abhai Kumar Gupta, Additional District & Sessions Judge, Chandausi (Moradabad).
- (iv) Sri Hari Krishna Dubey, Additional District & Sessions Judge, **Fatehpur**

You shall hand over charge and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

12. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.

13. The Registrar (Confidential), High Court, Allahabad.

14. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
15. The Assistant Registrar(Budget), High Court, Allahabad.
16. The Section Officer (Confidential-B Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Administrative Judges, [Bulandshahar](#), [Fatehpur](#) & [Moradabad](#).  
(Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR(SERVICES)**